

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTICE INVITING SEALED RATE QUOTATIONS

Imphal, the 3rd October, 2020

No. HCM/C-51/2012-CC/Pt.IV/ : Tender in sealed rate quotation addressed to the undersigned are invited from the reputed firms for supply of **5 (five) nos. of Multi Function Colour Printer (A4, Legal), 1(one) no. of Multi Function Colour Printer (A3), 4 (four) no. of Photocopier, 5 (five) nos. of 5-Port Network Hub, 5(five) nos. of 8-Port Network Hub, 2(two) nos. of Wireless Presenter (remote control of PPT)** to this Registry. The quotation papers along with brochures shall be received by this Registry upto **11.00 a.m** of the **21st October, 2020**. The Technical and Financial Bids should be sealed separately. The rates should be quoted clearly inclusive of all the charges like GSTs etc. There should be Service Centre at Imphal for the products quoted and its detail including contact number should be furnished at the time of Bid submission.

The technical specification of the above hardwares may be collected from this Registry and the name of the brand and company's prescribed warranty period shall be mentioned clearly. The quantity of the product may vary.

Right to accept any offer and reject the lowest rates or all the quotation papers received is reserved without assigning any reason thereof.

Sd/-
(**PH. JAPAN SINGH**)
I/C REGISTRAR (ADMN. /PM&P)
HIGH COURT OF MANIPUR

Endt. No. HCM/C-51/2012-CC/Pt.IV/ **13789-72** Imphal, the 3rd October, 2020

Copy to :

1. The System Analyst, High Court of Manipur.
- for uploading the same in the official website of this Registry
2. The Editor
 - (i) The Huiyen Lanpao (Manipur)
 - (ii) The Sangai Express (English)- For publication of the above notice in the newspaper within 6 cm x 2 cols for one day and submit the bill in triplicate copies for early payment.
3. Notice Board/Order Book/Guard File.
4. The Concerned File.